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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/204/ (IB)/2017  
NAME OF THE PETITIONER(S) : K.N.K NEXGEN CONSTRUCTION PVT LTD  
K.N.K SWAMY AND COMPANY  
NAME OF THE RESPONDENT(S) : SABARI INN PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	TK BHASKAR VIKRAM P. JAIN SHWETHA VASUDEVAN	Counsel for petitioner	
2.	P. Nagarajan	Counsel for Respondent	

**ORDER**

Counsel for petitioner present. Counsel for respondent present and filed a fresh counter. At this stage, counsel for respondent submitted that they have filed change of vakalat and prayed time as the senior counsel could not attend before the Tribunal today due to personal inconvenience. Time enlarged at request. Put up on 01.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)